COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2019

Dated: 3rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2 to 4

ORDER

Admit.

Learned counsel for Respondents may file reply/objections on or before 14.08.2019 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed by the Appellant on or before 28.08.2019 with advance copy to the other side.

List the matter on ***18.09.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj